



आयकर अपीलीय अधिकरण, चेन्नै पीठें
INCOME TAX APPELLATE TRIBUNAL CHENNAI BENCHES CHENNAI

दिनांक 16 - 19 मार्च 2026 तक पीठों का गठन
CONSTITUTION FROM 16.03.2026 TO 19.03.2026

<u>Hon'ble S/Shri/Ms.</u>	<u>Bench</u>	<u>Court Room</u>
George George.K, VP & Padmavathy.S, AM	"C"	2 (THROUGH HYBRID HEARING)
Aby.T.Varkey, JM & S.R.Raghunatha, AM	"B"	3 (THROUGH HYBRID HEARING) (FROM 16.03.2026 TO 18.03.2026)
Inturi Rama Rao, AM & S.S.Viswanethra Ravi, JM	"D"	4 (THROUGH HYBRID HEARING) (FROM 16.03.2026 TO 18.03.2026)
Manu Kumar Giri, JM & S.R.Raghunatha, AM	"A"	3 (THROUGH HYBRID HEARING) (FROM 16.03.2026 TO 18.03.2026)

- NOTE: (1) Shri Inturi Rama Rao, AM will be on leave on 19.03.2026.
(2) Shri S.S.Viswanethra Ravi, JM will be on leave on 19.03.2026.
(3) Shri S.R.Raghunatha, AM will be on leave on 19.03.2026.
(4) "A", "B" & "D" Benches will not function on 19.03.2026.

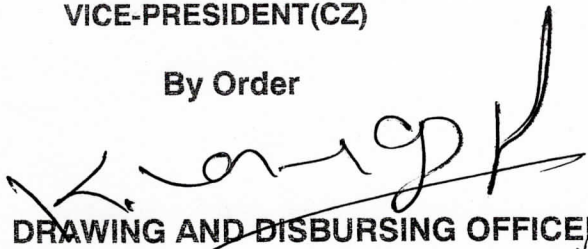
दिनांक 23 - 26 मार्च 2026 तक पीठों का गठन
CONSTITUTION FROM 23.03.2026 TO 26.03.2026

<u>Hon'ble S/Shri/Ms.</u>	<u>Bench</u>	<u>Court Room</u>
George George.K, VP & Padmavathy.S, AM	"C"	2 (THROUGH HYBRID HEARING)
Aby.T.Varkey, JM & S.R.Raghunatha, AM	"B"	3 (THROUGH HYBRID HEARING)
Inturi Rama Rao, AM & S.S.Viswanethra Ravi, JM	"D"	4 (THROUGH HYBRID HEARING)
Padmavathy.S, AM & Manu Kumar Giri, JM	"A"	2 (THROUGH HYBRID HEARING)

Chennai
Dt:11.03.2026

Sd/-
GEORGE GEORGE.K
VICE-PRESIDENT(CZ)

By Order


DRAWING AND DISBURSING OFFICER
11.03.2026